

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.102/2016
RT CP (CAA) NO.144/Chd/Hry/2017**

In the matter of arrangement between:

G.P. Realtors Private Limited ...Petitioner No.1/Amalgamated Co.

And

Platoon Propbuild Private Limited ...Petitioner No.2/Amalgamating Co.


And

G.P. Realtors 1 Private Limited ...Petitioner No.3/Resulting Co

Present: Mr. Ravi Varma and Ms. Abhilasha Singh, Advocates for
petitioner-companies.

Mr. Deepankur Sharma, Advocate for Official Liquidator
and Regional Director.

The matter could not be taken up today due to paucity of time. Adjourned
to 14.09.2017.


(Justice R.P. Nagrath)
Member(Judicial)

August 23, 2017

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